

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 379 OF 2017 &  
IA NOS. 1157 OF 2017 & 1759 OF 2018**

**Dated: 12<sup>th</sup> December, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**TANGEDCO**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy  
Mr. S. Vallinayagam  
Ms. S. Amali  
Mr. Jayaprakash

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Saigal  
Mr. Shubham Arya  
for .2

**ORDER**

Learned counsel for the appellant seeks a week's time to file reply to the IA No. 1759 of 2018 (Appln. for directions). He may file the same on or before 20.12.2018 with advance copy to the other side.

List the IA No. 1157 of 2017 & IA No. 1759 of 2018 for hearing on  
**04.01.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**